## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.168/2017

Present:1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (T) Shri S. Vijayaraghavan

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th April, 2017, 10.30 A.M.

	Name of the Company	M/s. Naresh Kumar -Versus- Kalyanpur Cements	& Company Pvt.Ltd. Ltd.	
Under Section		9		IBC
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Mr. K. N. Jana,

1. Mr. Shawnak Mitra 2. Mr. Nilanjan Chaffejec

ORDER

Ld. Counsels for the petitioners and the respondents are present.

Heard. Reserved for order.

Ld. Counsel for Corporate Debtor prayed that he may be permitted to file the Board Resolution in the Office along with the Vakalatnama. Prayer is allowed.

> Sdl-(S. Vijayaraghavan)

Member (T)

-S&/-(Vijai Pratap Singh) Member (J)